

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----
PETITION NUMBER : CP/110(CHE)/2021
NAME OF THE PETITIONER : Keshav Power Limited
NAME OF THE RESPONDENT(S) : Roc, Chennai
UNDER SECTION : Sec 131 r/w Rule 77 of NCLT Rules, 2016

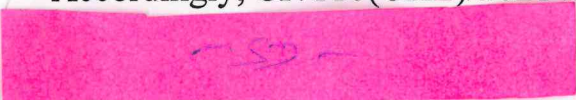
ORDER

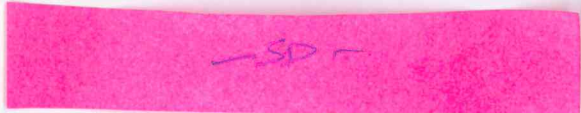
Ld. Counsel Mr. B. Sarath Babu for the Petitioner. Ld. Counsel Ms. Nandhini Agarwal for the ROC / RD. None for the Income Tax Department.

Ld. Counsel for the Petitioner submits that he has received instructions to withdraw the petition. He has made the writing in the chat box.

Considering the submissions and writing in the chat box, this petition is dismissed as withdrawn.

Accordingly, CP/110(CHE)/2021 is disposed off.


VENKATARAMAN SUBRAMANIAM
Member (Technical)


SANJIV JAIN
Member (Judicial)

Phk